

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
TP92/2016	TP 92/16	To hearing	98	Mr. Kastrui Rabindranath Pai Vs Union Home Products Ltd. And others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 G.V. SRINIVASA MURTHY Applicant
PCS
9845214298

[Signature]

ORDER

PCS for Petitioner is present. He has filed list of Members (true copy) certified by Notary. Main matter is therefore listed for further hearing on 08/03/2018.

[Signature]
Member (T)

[Signature]
Member (J)